

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 32098/2013

UPSC

Petitioner(s)

VERSUS

AJIT KUMAR SINGH & ORS

Respondent(s)

(with interim relief and office report)

Date : 11/02/2015 This petition was called on for hearing today.

For Petitioner(s) Ms.Sudha Pal,adv.
 Ms. Binu Tamta,Adv.

For Respondent(s) Mr. Kaushal Yadav,Adv.
 Mr. Ranbir Singh Yadav,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Three weeks time as last chance is given to the Ld.counsel for the petitioner to comply with the terms of the order dated 27.11.2014 of this Court.

List again on 21.04.2015.

(M K HANJURA)
Registrar

SB